

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO -900
ANSWERED ON – 14/12/2022

ALLOCATION OF FUNDS FOR DAMAGED ROADS IN ASSAM

900. MS. SUSHMITA DEV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the funds allocated towards road construction since 2019, State-wise;
- (b) the details of funds allocated to Assam, specifically for the repairing of roads damaged by flooding and landslides, since 2019; and
- (c) whether Government plans to provide more funds to Assam, especially in light of increased floods in the State?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). State / UT - wise details of funds allocated and expenditure incurred / funds released for development of NHs during the last three years and the current year are placed at Annexure-IA. Apart from this, year-wise details of funds allocated and expenditure incurred / funds released under other Schemes / Agencies for development of NHs during the last three years and the current year are placed at Annexure-IB.

The Ministry also allocates funds for State Governments / UTs for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) and Economic Importance & Interstate Connectivity (EI&ISC) Schemes as per the provisions of the Central Road and Infrastructure Fund (CRIF) Act, 2000 amended by the Finance Act, 2019.

The State/ UT - wise details of accrual/ total allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF and EI&ISC schemes, including for the State of Assam, during each of the last three years and current year are placed at Annexure-II and Annexure-III respectively.

The funds allocated to the State of Assam for maintenance of NHs including the NHs damaged by flooding and landslides during 2019-20 to 2022-23 so far are as under.

Sl. No.	States/ UTs/ Agency	Rs. in crores							
		2019-20		2020-21		2021-22		2022-23 (till 31.10.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Assam*	28.49	3.28	130.68	73.19	110.70	38.60	54.95	2.59
*- For NHs entrusted with the State Government of Assam; apart from the above, funds are also spent by National Highways Authority of India (NHAI) and National Highways Infrastructure Development Corporation Ltd. (NHIDCL) for the NH stretches entrusted to them.									

M&R of damaged stretches of NHs, including restoration of damages due to heavy rains, floods and landslides, etc., in all the States / UTs, including those damaged NHs in the State of Assam, are carried out regularly as per available budgetary outlay, inter-se priority and traffic density to keep such NHs in traffic worthy conditions.

ANNEXURE – IA

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 900 FOR ANSWER ON 14.12.2022 ASKED BY MS. SUSHMITA DEV REGARDING ALLOCATION OF FUNDS FOR DAMAGED ROADS IN ASSAM

State / UT / Agency - wise details of funds allocated and expenditure incurred for development of National Highways (NHs), including for the State of Assam, during each of the last three years and the current year

Sl. No	States/UTs/Schemes/Agency	Rs. in crore							
		2019-20		2020-21		2021-22		2022-23 (Till 31.10.2022)	
		Alloc.	Expd.	Alloc	Expd	Alloc	Expd	Alloc	Expd
1	Andhra Pradesh	1,809	2,011	1,846	1,922	2,116	2,101	1,827	1,028
2	Arunachal Pradesh	81	81	142	150	310	380	400	177
3	Assam	430	428	420	420	350	357	180	143
4	Bihar	1,899	1,553	2,082	2,170	2,542	2,476	1,168	948
5	Chhattisgarh	709	697	683	791	648	630	627	509
6	Goa	1,004	976	1,062	726	643	608	611	361
7	Gujarat	545	719	730	828	800	810	400	320
8	Haryana	105	108	160	143	110	96	80	44
9	Himachal Pradesh	160	99	176	182	722	748	585	482
11	Jharkhand	163	182	330	301	350	355	200	157
12	Karnataka	1,361	1,293	1,210	1,224	1,079	1,085	1,022	551
13	Kerala	294	327	470	525	331	305	200	92
14	Madhya Pradesh	2,279	2,535	1,750	1,958	1,306	1,255	652	326
15	Maharashtra	10,341	10,998	9,849	9,226	6,099	6,145	3,725	2,580
16	Manipur	397	392	147	145	130	124	80	60
17	Meghalaya	35	20	17	19	60	69	60	28
18	Mizoram	85	85	91	89	125	125	40	24
19	Nagaland	445	414	355	308	364	346	225	130
20	Odisha	451	462	601	676	755	768	803	457
21	Punjab	883	1,020	820	675	528	501	340	229
22	Rajasthan	1,124	1,062	842	911	836	846	1,140	710
23	Sikkim	0	0	5	4	45	40	38	18
24	Tamil Nadu	530	423	716	618	1,200	1,151	750	498
25	Telangana	1,515	1,494	1,000	1,015	970	886	535	373
26	Tripura	65	62	105	100	125	129	60	32
27	Uttar Pradesh	1,838	1,765	1,715	1,798	1,265	1,329	1,802	708
28	Uttarakhand	964	1,044	960	1,039	665	654	335	227
29	West Bengal	806	792	713	751	593	532	559	387
30	Andaman & Nicobar Islands	0	0	1	0	1	0	1	0
31	Chandigarh	5	0	1	0	1	0	1	0

Rs. in crore									
Sl. No	States/UTs/Schemes/Agency	2019-20		2020-21		2021-22		2022-23 (Till 31.10.2022)	
		Alloc.	Expd.	Alloc	Expd	Alloc	Expd	Alloc	Expd
32	Dadar & Nagar Haveli	12	0	25	43	32	30	20	18
33	Daman & Diu	8	0			20	17	11	0
34	Delhi	83	62	92	50	98	58	60	41
35	Jammu & Kashmir	50	26	70	52	90	68	390	56
36	Ladakh	0	0	20	17	11	0	3	0
36	Puducherry	2	1	21	19	3	1	25	2
37	Other projects under NH(O) / First come first served	1,513	#	-303	#	-206	#	0	0

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

*- Negative allocation is reflected as funds were re-appropriated from NHDP-IV (State PWD) to NHA. However the State/UT wise allocation was not reduced.

#- Expenditure included in State/UT wise

Allocation of PR/IRQP is not included in the above statement. PR/IRQP is funded from NH(O) from 2021-22.

ANNEXURE – IB

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 900 FOR ANSWER ON 14.12.2022 ASKED BY MS. SUSHMITA DEV REGARDING ALLOCATION OF FUNDS FOR DAMAGED ROADS IN ASSAM

Year-wise details of funds allocated and expenditure incurred / funds released under other Schemes / Agencies for development of NHs, including for the State of Assam, during the last three years and the current year

Sl. No	States/UTs/Schemes/Agency	Rs. in crore							
		2019-20		2020-21		2021-22		2022-23 (Till 31.10.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	National Highways Authority of India (NHAI)- Cess \$	11,09 1	11,09 1	23,85 0	23,85 0	36,21 0	36,21 0	96,00 0	95,16 1
2	NHAI- Toll \$	10,60 0	10,60 0	11,50 0	11,50 0	12,67 0	12,67 0	13,91 5	10,43 6
3	NHAI- NH(O) \$	1,000	1,000	2,833	2,833	16,14 3	16,14 3	11,45 8	11,45 8
4	NHAI-TOT \$	10,00 0	5,000	10,25 0	7,262	13,00 0	5,000	20,00 0	0
5	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)\$	2,165	2,165	6,568	6,568	7,079	7,079	6,000	6,000
6	Border Roads Organization (BRO)\$	356	354	502	500	352	338	500	230
7	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package\$	3,680	3,592	4,540	4,513	4,825	4,782	4,840	2,809
8	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	475	409	425	378	332	329	270	190
9	Externally Aided Projects - Head Quarters, NHAI, NHIDCL \$	1,242	1,242	1,905	1,905	3,151	3,151	2,028	2,028
10	Bharatmala BRO, NHIDCL\$					923	923	2	0
11	NHML (for MMLPs & Port Connectivity Projects)					100	100	1,009	1,009
12	IEBR / Borrowings by NHAI	75,00 0	74,98 8	65,00 0	65,03 6	65,00 0	65,15 0	1,000	798

13	Project based Financing			9731	9,731	14006	14,006	15,000	3,900
14	InVIT					7350	7,350	10,000	0

Alloc. – Allocation; Expd. - Expenditure
 \$- State/UT wise allocations not made

ANNEXURE – II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 900 FOR ANSWER ON 14.12.2022 ASKED BY MS. SUSHMITA DEV REGARDING ALLOCATION OF FUNDS FOR DAMAGED ROADS IN ASSAM

The State/ UT - wise details of accrual/ total allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF scheme, including for the State of Assam, during each of the last three years and current year

Sr. No.	State/UT	Amount in Rs. Crores							
		2019-20		2020-21		2021-22		2022-23 (Till 31.10.2022)	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual#	Release#
1	Andhra Pradesh	349.64	350.08	325.54	322	334.96	300.8	407.98	344.73
2	Arunachal Pradesh	133.2	126.61	125.48	42.03	128.39	128.33	158.45	42.01
3	Assam	149.03	149.03	140.74	220.81	143.8	77.51	182.04	55.52
4	Bihar	210.35	223.16	195.3	425.93	201.16	447.06	243.03	205.35
5	Chhattisgarh	254.6	371.61	237.5	234.92	245.74	230.29	301.67	0
6	Goa	15.67	7.29	14.43	0	13.41	0	17.44	0
7	Gujarat	451.33	718.87	424.68	430.74	434.06	725.29	546.55	104.32
8	Haryana	185.1	200.77	167.73	78.54	177.05	163.71	212.19	0
9	Himachal Pradesh	103.27	87.12	97.27	95.95	99.74	188.01	126.34	106.75
10	Jharkhand	171.07	137.67	160.88	78.77	164.33	40.79	198.48	0
11	Karnataka	476.84	382.57	439.77	434.99	443.11	442.9	550.64	465.27
12	Kerala	140.54	0	132.26	273.99	126.77	126.71	157.95	133.46
13	Madhya Pradesh	579.67	693.25	541.01	535.13	556.21	622.93	679.27	378.51
14	Maharashtra	728.84	629.83	683.27	675.84	683.8	390.27	840.46	710.15
15	Manipur	38	12.64	35.85	13.22	36.6	13.43	45.17	13.81
16	Meghalaya	43.34	29.1	40.81	76.93	40.63	90.55	50.98	43.08
17	Mizoram	34.55	34.55	32.56	32.28	33.14	22.06	41	0
18	Nagaland	27.87	9.29	26.44	37.41	27.02	27	33.6	28.39
19	Odisha	308.94	286.96	289.54	534.19	298.67	535.07	365.87	102.78
20	Punjab	159.6	259.37	148.77	141.18	149.41	193.35	189.9	53.42
21	Rajasthan	669.01	415.17	622.71	141.81	627.89	148.4	768.16	434.19
22	Sikkim	12.89	4.29	12.09	3.98	12.06	25.78	15.13	0
23	Tamil Nadu	379.65	262.37	352.04	503.17	350.32	350.15	432.11	365.12

Amount in Rs. Crores									
Sr. No.	State/UT	2019-20		2020-21		2021-22		2022-23 (Till 31.10.2022)	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual#	Release#
24	Telangana	276.37	234.06	256.08	253.29	262.01	261.88	326.51	275.89
25	Tripura	19.13	22.03	17.89	48.84	18.49	33.76	22.78	7.63
26	Uttar Pradesh	624.31	541.09	582.69	576.36	616.59	616.29	753.78	636.91
27	Uttarakhand	103.98	42.58	97.23	61.34	98.85	98.8	122.35	62.05
28	West Bengal	224.7	451.67	209.2	136.11	213.97	287.06	257.88	217.9
29	Andaman & Nicobar Islands	20.22	6.74	15.12	15.12	15.17	10.08	18.72	5.27
30	Chandigarh	5.65	0	6.16	0	4.76	0	6.02	0
31	Dadra & Nagar Haveli	4.57	4.57	5.61	5.61	4.8	2.38	6.03	0
32	Daman & Diu	2.8	0						
33	Delhi	59.99	0	34.15	0	27.2	0	34.42	0
34	Jammu & Kashmir	137.85	152.96	94.51	79.4	96.91	321.18	121.81	102.89
35	Ladakh	103.82	17.36	246.22	96.95	250.83	0	309.41	83.44
36	Puducherry	12.01	4	8.47	8.47	7.39	5.18	9.29	7.83

*Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that States/UTs.

#Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme

ANNEXURE – III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 900 FOR ANSWER ON 14.12.2022 ASKED BY MS. SUSHMITA DEV REGARDING ALLOCATION OF FUNDS FOR DAMAGED ROADS IN ASSAM

The State/ UT - wise details of total allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under EI&ISC scheme, including for the State of Assam, during each of the last three years and current year

Amount in Rs. Crores									
Sl. No.	State / UT / Agency	2019-20		2020-21		2021-22		2022-23 (Till 31.10.2022)	
		Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.
1	Arunachal Pradesh	40	26.49	33.5	33.44	15	28.1	17	16.6
2	Assam	52	39.97	43	34.81	21.39	49.01	15	12.51
3	Goa	20	16.11	10.5	6.39	3	0	0	0
4	Gujarat	2	0.04	7.59	7.59	8.17	7.36	8	5.38
5	Haryana	30	19.66	11.73	2.4	4.92	0	40	36.01
6	Himachal Pradesh	12	8.35	6.98	6.48	2	0.73	0	0
7	Karnataka	2	0	2.37	2.37	0.68	0	0	0
8	Madhya Pradesh			6.3	6.62	4.8	6.84	10	6.77
9	Maharashtra	2	0			0	0	0	0
10	Manipur	25	22.5	40	39.99	26.66	31.99	20	19.93
11	Meghalaya	22	20.44	20	19.5	5.71	5.68	3	2.27
12	Mizoram			10	5.01	2.86	1.42	11	5.65
13	Nagaland	130	147.8	72	71.59	83.83	89.78	59	58.97
14	Odisha	55	37.87	46	44.63	78.64	48.69	30	29.95
15	Punjab	3.5	1.8	1.2	1.22	0.34	0	1	0
16	Rajasthan	5	1.86			0.6	0.59	0	0
17	Sikkim	11.5	9.4	1.78	1.78	5.71	5.64	0	0
18	Tamil Nadu	13	11.21	34	28.34	9.71	17.71	7.4	5.37
19	Telangana	10	5.95	2.31	2.3	0.66	0	0	0
20	Uttar Pradesh	26	25.91			0	0	0	0
21	Jammu & Kashmir	5	4.62	0.74	0.68	1.5	0.58	2	0
22	First Come First Serve					18.82	#		

*Authorizations were made to incur expenditure on purely "First Come First Serve" basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there is minimum surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

#Expenditure included in State-wise

Alloc.: Allocation

Expd.: Expenditure
